# GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 3336 ANSWERED ON 7<sup>TH</sup> AUGUST. 2018

## FDI IN FOOD PROCESSING INDUSTRIES

# 3336. SHRI KANWAR SINGH TANWAR:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government had met the heads of major retail and food processing companies and also organized road shows in the UK to attract Foreign Direct investment into India; and
- (b) if so, the details thereof and the response of these companies thereto?

### ANSWER

# THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

(a) & (b): Yes madam, The Indian delegation led by Hon'ble Minister of Food Processing Industries visited United Kingdom on 6<sup>th</sup> - 8<sup>th</sup> September 2016 for promoting FDI investments under 100% FDI policy in trading, including e-commerce, in respect of food products manufactured and/or produced in India and also the Make in India initiative.

During her visit, She held extensive discussions with the various Food Retail Chains such as Sainsbury, Marks and Spencer, TESCO, Patridges, Waitrose, Holland and Barrett, Harrods as well as with Mr. George Eustice, Minister of state, Department for Environment, Food and Rural affairs, UK.

During the visit, it was found that the foreign retail companies are keen to consider India as one of their major investment destinations. However, they requested for level-playing field to foreign retailer vis-à-vis domestic retailers. Under the existing policy, the FDI investor is allowed to sell only food products manufactured and/ or produced in India whereas domestic retailers can sell all types of imported food products along with non-food products in their store.

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